

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3095  
ANSWERED ON:15.03.2013  
BLACKMARKETING OF DOMESTIC LPG  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of instances of black-marketing of Liquefied Petroleum Gas (LPG) meant for domestic use found along with details of persons/ officials found responsible for the same during each of the last three years and the current year, State-wise
- (b) the reaction of the Government thereto; and
- (c) the steps taken/being taken to ensure easy availability of subsidized cylinders to the needy consumers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) & (b) State/UT-wise details of established cases of black marketing (overcharging and diversion) for last three years and from April-Dec, 2012 is at Annexure.

In all established cases of black marketing action is taken against the erring LPG distributors as per the provisions of MDG, 2001.

(c) Public Sector Oil Marketing Companies, namely, Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that there is no permanent shortage of LPG supply in the Country and they are meeting the demand of the customers registered with them. However, if backlog gets generated due to uncontrollable/ unavoidable reasons, the same is tided over by augmenting supplies to the affected markets by operating the bottling plants on Sundays/ holidays.